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Title: Election of two women members from Lok Sabha to the Central Supervisory Board.

HON. SPEAKER: Now, the House will take up Motion for Election to the Central Supervisory Board. Dr. Harsh Vardhan.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Madam, I beg to move:

"That in pursuance of section 7(2)(f) read with section 7(1) of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, the members of this House do proceed to elect, in such manner as the Speaker may direct, two women members from amongst themselves to serve as members of the Central Supervisory Board, subject to the other provisions of the said Act and the rules made thereunder."

HON. SPEAKER: The question is:

"That in pursuance of section 7(2)(f) read with section 7(1) of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, the members of this House do proceed to elect, in such manner as the Speaker may direct, two women members from amongst themselves to serve as members of the Central Supervisory Board, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*